

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4235/2020

(Arising out of impugned final judgment and order dated 21-11-2019 in RSA No. 3445/2017 passed by the High Court Of Punjab & Haryana At Chandigarh)

THE MANAGING DIRECTOR PEPSU ROAD TRANSPORT CORPORATION PATIALA

Petitioner(s)

VERSUS

DARSHAN KUMAR & ORS.

Respondent(s)

WITH

SLP(C) No. 4219/2020 (IV-B)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 39685/2022)

Date : 30-08-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. K. K. Mohan, AOR

For Respondent(s)

Mr. Sunil Kumar Sharma, AOR (mentioned by)

Mr. Ravi Kumar Tomar, AOR

Mr. Mohan Kumar, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the list of 16.09.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR